

**GOVERNMENT OF INDIA
RAILWAYS
LOK SABHA**

UNSTARRED QUESTION NO:3430
ANSWERED ON:15.12.2005
IRREGULARITIES IN RPF TRAINING INSTITUTE, MOKAMA
Modi Shri Sushil Kumar

Will the Minister of RAILWAYS be pleased to state:

- (a) whether the Government is aware that some irregularities were being committed at Railway Protection Force Training Institute at Mokama;
- (b) if so, the facts thereof;
- (c) whether any inquiry has been ordered into the matter;
- (d) if so, the details and the outcome thereof;
- (e) the action taken against officials found guilty; and
- (f) the measures taken/to be taken by the Government to check such incidents?

Answer

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI R. VELU)

(a): Yes, Sir.

(b) to (d): On observation that some financial irregularities were being committed at the Railway Protection Force Training Institute at Mokama, a preliminary inquiry was conducted by three senior officers of the Force. The Committee found prima-facie evidence of irregularities committed at the Institute with the active connivance of the Principal of the Institute.

(e): The Principal has since been transferred out of the Institute and action under Railway Servants (Discipline and Appeal) Rules, 1968 is being instituted against him.

(f): All the Chief Security Commissioners have been advised to exercise close supervision over the Railway Protection Force Training Centres under their jurisdiction so that such unsavoury situations do not arise in any of the Centres in future.